

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 5/MP/2019

Subject : Petition under Section 79 (1) of the Electricity Act, 2003 and Sections 14 and 15 of the Central Electricity Regulatory Commission (Terms and Conditions for Recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010, challenging the rejection of Renewable Energy Certificate application of the Petitioner by the Respondent.

Petitioner : ITC Limited (ITC)

Respondent : National Load Despatch Centre

Date of Hearing : 11.4.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri M.G. Ramachandran, Senior Advocate, ITC
Shri Palash Singhai, Advocate, ITC
Shri Sharad Sharma, Advocate, ITC
Ms. Rini Badoni Awana, Advocate, ITC
Shri Saraswan, ITC
Shri Saurabh, ITC

Record of Proceedings

Learned senior counsel for the Petitioner submitted that the present Petition has been filed for seeking condonation of two days delay in submission of hard copy of application for issuance of Renewable Energy Certificates (RECs) for wind energy generated by the Petitioner in the month of April, 2016 and to direct the Respondent to issue 1585 RECs to the Petitioner for the same period. Learned senior counsel requested to issue notice to the Respondent.

2. After hearing the learned senior counsel for the Petitioner, the Commission admitted the Petition and directed to issue notice to the Respondent.

3. The Commission directed the Petitioner to serve copy of the Petition on the Respondent immediately, if not served already. The Respondent was directed to file its reply by 26.4.2019 with an advance copy to the Petitioner who may file its rejoinder, if any, by 10.5.2019. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**sd/-
(T. Rout)
Chief (Law)**